

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 160
TO BE ANSWERED ON 25.04.2016

KHADI AND VILLAGE INDUSTRIES COMMISSION

160. SHRI LALLU SINGH:
COL. SONARAM CHOUDHARY:
SHRI GOPAL SHETTY:
SHRI SADASHIV LOKHANDE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the objectives and functions of the Khadi and Village Industries Commission (KVIC);
- (b) whether the Government proposes to enhance the targets for loan disbursement to unemployed youths through KVIC in the country;
- (c) if so, the details thereof along with the targets fixed and achieved for the loan disbursement by the KVIC and the number of persons benefited therefrom during each of the last three years, State/UT-wise; and
- (d) the other steps taken by the Government to promote khadi and village industries in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

- (a): The main objectives of KVIC include:-
- (i) social objective of providing employment in rural areas;
 - (ii) economic objective of producing saleable articles; and
 - (iii) wider objective of creating self-reliance amongst people and building up a strong rural community spirit.

The functions of KVIC include:-

- (i) planning and organizing capacity building programmes.
- (ii) build up reserves for supply of raw material and to persons engaged or likely to be engaged in production of handspun yarn or khadi or village industries at such rates as the Commission may decide;
- (iii) to encourage and assist in the creation of common service facilities for all activities related to production and marketing of KVI products;
- (iv) to promote the sale and marketing of KVI products;
- (v) to encourage and promote research in the technology used in KVI sector including non-conventional energy;
- (vi) to provide financial for development and upgradation of designs, prototypes and other technical information including quality assurance.

(b): Yes Madam.

(c): For the year 2016-17, the targets have been enhanced as follows:

Physical Target (Number of projects)	55200
Financial Target (Margin Money Subsidy)	Rs.1100 crore
Employment to be generated	441600 persons

State/UT-wise details of PMEGP scheme for the years 2012-13, 2013-14 and 2014-15 are provided in **Annexure-I**.

(d): Government is implementing the following programmes for promotion of Khadi and Village Industries:

Market Promotion Development Assistance (MPDA) scheme – MDA scheme of KVIC has been modified as MPDA scheme formulated as a unified scheme by merging different schemes/sub-schemes/components of different Heads implemented in the 11th Plan, namely, Market Development Assistance, Publicity, Marketing and Market Promotion. A new component of Infrastructure namely setting up of Marketing Complexes /Khadi Plazas has been added to expand the marketing net worth of Khadi & VI products.

Interest Subsidy Eligibility Certificate (ISEC) for Khadi & Polyvastra – Under the Scheme, credit at the concessional rate of interest is made available as per the requirement of the institutions. The institution is required to pay only 4%. Any interest charged by banks over 4% will be paid by Central Government through KVIC. All khadi institutions registered with the KVIC/State Khadi and Village Industries Boards (KVIBs) can avail of financing under the ISEC scheme.

Workshed Scheme for Khadi Artisans was introduced in 2008-09 to provide financial assistance for construction of workshed to khadi artisans belonging to BPL category through the khadi institutions with which the khadi artisans are associated. This empowers khadi spinners and weavers to chart out a sustainable path for growth, income generation and better work environment.

Strengthening infrastructure of weak Khadi institutions and assistance for marketing infrastructure: This scheme provides need-based support towards the Khadi sector for nursing the sick/problematic institutions elevated from “D” to “C” category as well as those whose production, sales and employment have been declining while they have potential to attain normalacy and to support creation of marketing infrastructure in other identified outlets. Under this scheme, financial assistance is provided to existing weak Khadi institutions for strengthening of their infrastructure and for renovation of selected khadi sales outlets.

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Annexure-I referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 160 for answer on 25.04.2016

State/UT-wise details of PMEGP during the years 2013-14, 2014-15 & 2015-16
2013-14

Sr. No.	State/UT	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized # (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu & Kashmir	2983.59	3226.2	1855	12301
2	Himachal Pradesh	1730.87	1613.84	1112	5188
3	Punjab	2665.96	2477.06	979	7629
4	UT Chandigarh	304.74	59.11	55	385
5	Uttarakhand	1934.23	2099.99	1236	7335
6	Haryana	2771.26	2075	935	5866
7	Delhi	1075.38	164.74	142	1136
8	Rajasthan	5554.14	4064.94	1280	13471
9	Uttar Pradesh	13786.28	15104.91	4354	44044
10	Bihar	8675.93	7725.19	3121	20013
11	Sikkim	584.56	108.09	66	255
12	Arunachal Pradesh	1852.57	889.42	657	6570
13	Nagaland	1705.43	1125.77	421	4373
14	Manipur	1557.67	1591.34	733	5277
15	Mizoram	1117.83	886.40	777	5050
16	Tripura	1163.93	2225.25	1307	9074
17	Meghalaya	1333.04	600.13	397	1386
18	Assam	6210.97	7393.07	8255	29332
19	West Bengal	4627.57	5596.72	3216	24189
20	Jharkhand	4738.31	4533.11	2612	13062
21	Odisha	5854.95	4075.76	2146	16653
22	Chhattisgarh	3623.56	2118.61	921	6106
23	Madhya Pradesh	8466.23	7973.02	2462	19442
24	Gujarat*	4375.58	4401.81	914	14777
25	Maharashtra **	6539.82	4737.62	2186	20183
26	Andhra Pradesh	4829.17	4610.54	1453	18200
27	Karnataka	4538.84	7837.31	2778	25752
28	Goa	490.68	143.86	79	412
29	Lakshadweep	758.55	3.18	4	8
30	Kerala	2278.34	2756.94	1505	11507
31	Tamilnadu	4969.70	5216.93	2268	29107
32	Puducherry	781.12	43.17	43	170
33	Andaman & Nicobar Islands	619.20	164.94	224	654
	Total	114500	107644.48	50493	378907

including un-utilized balance funds of previous year

* including Daman & Diu

** including Dadra & Nagar Haveli

2014-15

Sr. No.	State/UT	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu& Kashmir	2919.5	3274.63	1565	11025
2	Himachal Pradesh	1687.45	2237.73	1244	6352
3	Punjab	2611.49	3190.88	1153	6438
4	UT Chandigarh	287.99	61.46	36	160
5	Uttarakhand	1882.35	2153.32	1333	7889
6	Haryana	2716.36	3012.98	1175	7024
7	Delhi	1061.04	189.24	198	1584
8	Rajasthan	5369.78	5249.62	1976	15002
9	Uttar Pradesh	13239.41	16937.53	4891	48604
10	Bihar	8277.14	4111.32	1639	9240
11	Sikkim	541.34	33.52	16	54
12	Arunachal Pradesh	1793.42	1004.99	652	2871
13	Nagaland	1563.64	878.59	416	2407
14	Manipur	1403.65	1600.76	747	829
15	Mizoram	1043.39	807.98	817	6736
16	Tripura	985.02	1333.65	787	6333
17	Meghalaya	1184.8	971.14	555	3680
18	Assam	5388.74	5397.01	5015	15535
19	West Bengal	4396.32	6010.11	3397	24646
20	Jharkhand	4547.06	2871.29	1699	8495
21	Odisha	5621.47	3945.89	2013	10211
22	Chhattisgarh	3474.41	2045.68	847	5821
23	Madhya Pradesh	8182.74	9241.70	2737	21896
24	Gujarat*	4246.72	6200.52	1289	18107
25	Maharashtra **	6299.38	7843.81	3469	28311
26	Andhra Pradesh	2667.87	3492.11	937	12220
27	Telangana	1954.44	1889.35	604	6604
28	Karnataka	4412.99	6479.10	2431	21825
29	Goa	466.91	141.76	78	406
30	Lakshadweep	704.68	28.61	31	93
31	Kerala	2206.51	2679.28	1344	9738
32	Tamilnadu	4824.96	6733.89	2858	36190
33	Puducherry	749.95	112.10	58	386
34	Andaman & Nicobar Islands	593.09	92.32	161	790
		109306	112253.87	48168	357502

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli

2015-16

Sr.No.	State/UT	Margin Money Allocated (RE)(Rs.in lakh)	Margin Money disbursed by Bank (Rs. in lakhs)	No. of projects	Emp. Generated
1	UT Chandigarh	100	87.72	43	323
2	Delhi	1753.4	254.05	256	2048
3	Haryana	3747.4	3112.09	1248	7232
4	Himachal Pradesh	1912.87	1767.26	1077	5134
5	Jammu & Kashmir	4006.8	3781.19	2207	12115
6	Punjab	3506.8	2902.97	966	7762
7	Rajasthan	5260.43	4384.07	1988	14537
8	A & N Islands	168	65.11	119	293
9	Bihar	6557.2	6588.55	2430	19624
10	Jharkhand	3825.6	3559.74	1839	12873
11	Orissa	6282	5736.32	2876	17629
12	West Bangal	4188	3400.65	1873	12746
13	Arunachal Pradesh	1932.77	38.85	35	104
14	Assam	4069.87	2869.74	3483	9026
15	Manipur	2023.23	1213.98	685	2715
16	Meghalaya	1250.63	1056.12	603	4824
17	Mizoram	909.6	1026.35	1134	9072
18	Nagaland	1250.63	1392.81	623	4998
19	Tripura	1909.54	945.84	642	5355
20	Sikkim	454.77	186.11	110	397
21	Andhra Pradesh	3572.28	2262.37	642	7740
22	Telangana	2094	2217.57	660	7761
23	Karnataka	8782	5898.01	2140	17284
24	Kerela	2731.6	2720.48	1369	9653
25	Lakshadweep	100	0	0	0
26	Pondicherry	200	106.37	65	447
27	Tamilnadu	7100.8	5497.54	2463	20836
28	Goa	318.82	165.43	91	500
29	Gujarat*	6260.2	6339.73	1419	14960
30	Maharashtra**	9238.38	5285.03	2497	20161
31	Chattisgarh	4303.8	2829.38	1277	9496
32	Madhya Pradesh	8129.4	8117.17	1979	16497
33	Uttarakhand	2072.2	1740.86	1136	6161
34	Uttar pradesh	15455	14456.87	4365	43059
	Total	125468.02	102006.33	44340	323362

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli